

GENERAL CIRCULAR No. 10/2018

Sub: Use logo of Mahatma Gandhi on all official stationery of Subordinate Judiciary of the State including branding of website, e-mails, calendar and diary, advertisements, publicity material and digital signature etc-reg.

Ref: E-mail dated 18.09.2018 from the Joint Secretary, Ministry of Culture, Room No. 334 A, C wing, Shastri Bhavan, New Delhi-10001.

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The Government of India is commemorating 150th birth anniversary of Mahatma Gandhi for a period of two years from 2nd October 2018 to 2nd October 2020 both at National and International level. Therefore the Joint Secretary, Ministry of Culture, Room No. 334 A, C wing, Shastri Bhavan, New Delhi, has requested to encourage extensive use of logo on all official stationery of High Court, District and Subordinate judiciary of the State including branding of website, E-mails, stationery, calendar and diary, advertisements & publicity material, digital signature, etc. during the commemoration period i.e., 02nd October 2018 to 2nd October 2020.

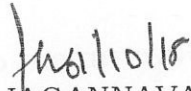
The following designs of the logo with colour guide have been finalized and are available on the web-site of <https://Gandhi.gov.in/download.html> for download:-

- i) Logo in original form (Main Logo)
- ii) Logo for use in single colour (for use in black and white)
- iii) Logo in reverse form with light/bright background
- iv) Logo in reverse form with dark background.

Contd...

Therefore all the Prl. District & Sessions Judges in the State are hereby informed to use logo on all official stationery of Subordinate Judiciary in the State including branding of website, E-mails, stationery, calendar and diary, advertisements & publicity material, digital signature, etc. during the commemoration period i.e, from 2nd October 2018 to 2nd October 2020.

BY ORDER OF THE HON'BLE CHIEF JUSTICE,


(ASHOK G. NIJAGANNAVAR)
REGISTRAR GENERAL


11/10/18

To

1. All the Prl. District & Sessions Judges' in the State/Prl City Civil & Sessions Judge, Bengaluru City/Chief Judge, Small Causes Court, Bengaluru - for circulation amongst to all the Judicial Officers working in their Unit, including Family Courts, Labour Courts and Industrial Tribunals.
2. The Central Project Co-ordinator, High Court of Karnataka, Bengaluru, with a request to web-host the circular in the High Court Website.
3. Circular File
4. Office Copy



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